NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : CA/190 & 191/2017 APPLICATION NUMBER IN : TCP/209/2016 PETITION NUMBER : P. Shanmugam & 6 others NAME OF THE PETITIONER(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Anupama Kumar Fer MS R Parthagarathy Lugaresturi 1. Athiban Vijay for Seichalan Rongarajan Council for Petition

<u>ORDER</u>

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)